

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

**Appeal No. 7 of 2013 &
Appeal No. 217 of 2012**

Dated : 29th June, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**DPSC Ltd. ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Mr. Debnath Ghosh
Mr. Shoanak Mitra
Mr. Sandip Mitra
Mr. Subir Kumar**

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R.1**

ORDER

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel for the Appellant. It is stated that in respect of some of the issues, the matter has to be remanded to the State Commission for reconsideration.

Mr. Pratik Dhar, Learned Counsel for the Respondent – 'Commission' wants some time to get instructions from the State Commission in respect of those issues raised by the Learned Counsel for the Appellant. Accordingly, post the matter for further hearing on **18.07.2013 at Delhi Bench.**

**(V.J. Talwar)
Technical Member
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**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**